NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No. 19/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE PARTIES: Jessica Iqbal Lukmani

V/s.

M/s. Dynacraft Machine Company Ltd.

SECTION OF THE COMPANIES ACT: 237(b), 614, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Ms. Prochi Dharani, Advocate & For
2. Mr. Shyam Gropal, Advocate & Respondent
1. 1/b Veritar Legal
1. Nos. 1 to 3
1. Mr. Devendra Avhend advocate - Pethioner. award.
1. 1/b Thodur Jaw Assoc.

<u>Order</u>

CP. No. 19/237(b), 614, 397-398/CLB/MB/MAH/2014

At request of the Petitioner Counsel, list this matter on 26.09.2016.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

sd/-

M. K. SHRAWAT Member (Judicial)